

Funds for Swachh Bharat Mission

2528. SHRI KAPIL SIBAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the World Bank has provided funds for Swachh Bharat Mission (SBM) and if so, the details along with the utilisation thereof;

(b) whether Government has to pay the World Bank some interest/surcharge/commitment fee over the funds provided for SBM and if so, the details thereof along with the payment schedule including the amount and the system;

(c) whether the World Bank has stopped releasing further funds for SBM and if so, the details thereof; and

(d) whether Government is paying interest/surcharge/commitment fee over the unreleased funds and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Yes, Sir. The Cabinet has approved the proposal of Ministry of Drinking Water and Sanitation for implementation of Swachh Bharat Mission (Rural) namely "World Bank Support Swachh Bharat Mission" (the World Bank Project for the engagement of Program Management Consultancy (PMC) to incentivize the States on the basis of their performance. Under this project, a loan from the World Bank amounting to US\$ 1500 million has been provided, Out of which US \$ 1475 million has been allocated for disbursement to State and UTs. US \$ 25 million has been provided for strengthening the capacity of the Ministry of Drinking Water and Sanitation. ₹ 2.92 lakhs has been utilized by the concerned Ministry *i.e.* Ministry of Drinking Water and Sanitation till date.

(b) As per the loan agreement, the Government has to pay the front-end fee equal to one quarter of one per cent (0.25%) of the Loan amount. The interest payable by the Government of India for each Interest Period shall be at a rate equal to the Reference Rate for the Loan Currency plus the Variable Spread.

(c) No, Sir.

(d) Yes, Sir. As per the condition of the agreement, the commitment charge payable by the Government of India shall be equal to one quarter of one per cent (0.25%) per annum on the unwithdrawn loan balance.